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Title: Introduction of the Central Anti-Slavery Agency Bill, 2016.

SHRI JAGDAMBIKA PAL (DOMARIYAGANJ): Sir, I beg to move for leave to introduce a Bill to provide for constitution of a Central Anti-Slavery Agency to prohibit the practice of slavery, bonded labour and human trafficking and to rehabilitate the victims.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for constitution of a Central Anti-Slavery Agency to prohibit the practice of slavery, bonded labour and human trafficking and to rehabilitate the victims."

The motion was adopted.

SHRI JAGDAMBIKA PAL : Sir, I introduce** the Bill.